

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.685/MP/2025

Subject : Petition under Section 66 of the Electricity Act, 2003 read with Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 for approval of introduction of the Peak Day Ahead Market (Peak DAM) and Peak Real Time Market (Peak RTM) at IEX.

Petitioner : Indian Energy Exchange Limited (IEX)

Respondent : Grid Controller of India Limited (GCIL)

Date of Hearing : **3.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Gaurav Maheshwari, IEX
Shri Gajendra Sinh, GCIL
Shri Ashok Rajan, GCIL
Shri Debajyoti Majumder, GCIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed for approval of the introduction of the Peak Day Ahead Market and Peak Real Time Market on its Platform. The representative further submitted that the Petitioner has also complied with the directions issued vide Record of Proceedings dated 30.7.2025. He also added that the Petitioner has also sought approval to introduce Green Real Time Market in the Real Time Market Segment in Petition No. 277/MP/2024, which is presently reserved for order, and the grant of approval in both cases may be considered together.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)